

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 11<sup>th</sup> March, 2015.**

-----

**EWS Flats /Plots**

**\*232. SH. UMESH AGGARWAL, M.L.A. :**Will the Chief Minister be pleased to state:-

- a) the number of builders to whom permission was accorded in District Gurgaon by the Government to construct Flats and to develop plots since the year 2000 to till date;
- b) the number of builders to whom permission was accorded to construct the EWS Flats and to develop Plots togetherwith the number of Flats and plots to be developed;
- c) the number of builders as referred to above who have offered the EWS Flats/Plots togetherwith the details of beneficiaries thereof; and
- d) the action taken by the Government against those builders who have not developed the EWS Flats/Plots togetherwith the time by which the EWS Flats/Plots will be got developed ?

-----

**Chandigarh:  
The 7<sup>th</sup> March, 2015**

**SUMIT KUMAR,  
Principal Secretary,  
Haryana Vidhan Sabha**

